# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.572/12

Tuesday this the 26th day of February 2013

#### CORAM:

## HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

P.A.Monikandhan, S/o.T.K.Achuthan Pillai, Padinjare Nellickal House, V.K.C.P.O., Thevakkal, Ernakulam – 682 021.

...Applicant

(By Advocate Mr. Shabu Sreedharan)

### Versus

- Union of India represented by the Secretary,
  Director General of Posts, Ministry of Communications,
  New Delhi 110 001.
- The Chief Post Master General,
  Kerala Region, Thiruvananthapuram 695 033.
- 3. Senior Superintendent of Post Offices, Kollam Division, Kollam 691 001.

...Respondents

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 26th February 2013 this Tribunal on the same day delivered the following:-

#### ORDER

## HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

As per the counsel for the applicant, the respondents have decided to consider the case of the applicant as stated in the counter. He submits that subject to stipulating certain time limit for consideration, this case may be closed. It is hoped that the case of the applicant shall be considered along with other cases in the next meeting that may be convened in this regard. With the above observations, the O.A is closed.

(Dated this the 26th day of February 2013)

Dr.K.B.S.RAJAN JUDICIAL MEMBER

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